Re. the Reply given [RAJYA SABHA] on 3rd March, 1992 232 by the Finance Minister regd. Question No. 82

- Discussion on the Resolution secking desapproval of Representation of the People (Amendment) Ordinance, 1992 (No. 1 of 1992) and consideration and passing of the Representation of the People (Amendment) Bill, 1992.
- 3. General Discussion on the Railway Budget for 1992-93.

## THE REHABILITATION COUNCIL OF INDIA BILL, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI K. KAMALA KUMARI): Madam, I move for leave to introduce a Bill to provide for the constitution of the Rehabilitation Council of India for regulating the training of rehabilitation profesional and the maintenance of a Central Rehabilitation Register and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted

SHRIMATI K. KAMALA KUMARI: Madam, I introduce the Bill.

Re. THE REPLY GIVEN BY THE FINANCE MINISTER ON 3RD MARCH, 1992 REGARDING QUESTION NO. 82

श्री जोहम्मद श्रकत्रल उर्फ नीम श्रकतल (उत्तर प्रदेश) : मैंडम . . .

† [شرى محمد أفضل عرف م- أفضل أرتر يرديش) : ميذم ....]

उपसमापित: त्राप कृपया श्रपने स्थान पर जाइए और बिना श्रनुमति के श्रागे श्राने की कोशिश न करिए।

श्री मोहम्मद श्रफजल उर्फ मीम श्रफजल: वहां से श्रावाज जरा कम सुनाई देती है।

الشرى محمد افضل عرف م افضل: وهال سيار فراكم سناني ديتي هـ] उपस्थापति: ग्राप यह बात पूछ लीजिए तो हम इजाजत दे देंगे ।

श्री मोहम्मद ग्रफजल उर्फ मोम श्रफजल : मैडम, श्राप इजाजत दे दें यह बड़ा अहम मसला है।

﴿ آهِي مصد الفل مرت بدافقل مرد الفل ا مهذم أب لمارت ديدين يد بزا اهم مسلاد هـ د]

THE DEPUTY CHAIRMAN: I will allow. Just a minute.

SHRI DIPEN GHOSH (West Bengal): Madam, I want to raise a question which relates to the right of this House. It is a very important issue.

श्री गोहम्मद ग्रफजल उर्फ मीस **ग्रफजल**: मैडम, . . .

†[شرى محمد انضل عرف م-انضل: ميدَم . . . (مداخلت) . . . .

उपसभाषतिः ग्राप जरा वै जायेंगे दोनों लोग । थैंक य ।

SHRI DIPEN GHOSH: On 3rd of March, in connection with a question. . . .

THE DEPUTY CHAIRMAN: It is regarding what?

SHRI DIPEN GHOSH: It is regarding Q. No. 82 on 3rd of March in reply to a supplementary of mine. My supplementary was:

"Whether the Government has been considering the reduction or abolition of posts by 10 per cent in all the departments?"

The Finance Minister Dr. Manmolian Singh, had replied among other things and quote:

"There is no fixed percentage that we have in mind."

THE DEPUTY CHAIRMAN: Is it a wrong reply in the House?

SHRI DIPEN GHOSH: Just a minute, Madam.